

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/18663/2026	DHIRAJ KUMAR SAH @ DHIRAJ SAH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /86 /2026 () //	
2	D-BLAPL/18665/2026	SULEI NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	MANCHESWAR P.S. /10 /2025 () //	AOD20220004576C202600057
3	D-BLAPL/18668/2026	CHINU @ RAJIB PATNAIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	BALASORE TOWN /264 /2025 () //	
4	D-BLAPL/18672/2026	SARAT DAS VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	AGARAPADA /30 /2018 () //	
5	D-BLAPL/18675/2026	DHANESWAR DAS @ TUNA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	TOMKA /104 /2025 () //	
6	D-BLAPL/18677/2026	ANUBHABA SAGAR VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	BHAWANIPATNA SADAR /164 /2026 () //	
7	D-BLAPL/18681/2026	DURGASI BALEYA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	JARADA /392 /2022 () //	
8	D-BLAPL/18683/2026	JATIA @ SOMANATH ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURI SADAR /266 /2026 () //	
9	D-BLAPL/18688/2026	ASWINI SUNA @ KHIRSWAR SUNA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SOHELLA /114 /2026 () //	
10	D-BLAPL/18689/2026	BARALI SURAJ RAMKEVAL @ SURAJ RAMKEVAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /88 /2026 () //	
11	D-BLAPL/18692/2026	BINGU KHILA VS STATE OF ODISHA	JULU KHANSAMA VS	CHITRAKONDA /203 /2023 () //	

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12	D-BLAPL/18694/2026	PADMABATI MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
13	D-BLAPL/18695/2026	DILLIP DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /10 /2026 () //	
14	D-BLAPL/18698/2026	MANAS KUMAR JENA VS STATE OF ODISHA	SANJIT MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES, PURI /16 /2023 () //	
15	D-BLAPL/18701/2026	DINABANDHU PARIDA VS STATE OF ODISHA	SANJIT MISHRA VS	BRAHMAGIRI /193 /2025 () //	
16	D-BLAPL/18702/2026	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	BALANGA /235 /2025 () //	
17	D-BLAPL/18704/2026	KRISHNA CHHATRIY VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	BANDOMUNDA /139 /2025 () //	
18	D-BLAPL/18705/2026	GOPINATH PARIDA @ GOPI VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /668 /2025 () //	
19	D-BLAPL/18707/2026	SANATAN SAHOO VS STATE OF ODISHA	DEBI PRASAD DASH VS	CHANDABALI /107 /2026 () //	
20	D-BLAPL/18710/2026	PODHA @ PURU @ PURUSOTTAM NAIK VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	KANIHA /341 /2024 () //	
21	D-BLAPL/18713/2026	S.K.ALAMGIR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /4 /2026 () //	
22	D-BLAPL/18716/2026	SIMANCHAL PARIDA VS STATE OF ODISHA	SWAGATIKA PANDA VS	/ /0 () //	
23	D-BLAPL/18718/2026	SOUMYA @ SOUMYA RANJAN BEHERA	SWAGATIKA PANDA	PHIRINGIA /238 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/18720/2026	SUBHAM SANJAY SINDE	AMULYA RATNA PANDA	PADWA /69 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/18722/2026	SANJAYA KUMAR	AMULYA RATNA PANDA	NANDAPUR /77 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/18723/2026	SUBHRAMANYU SAHOO @ LULU	NIRANJAN PANDA	PARJANG /583 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/18724/2026	ANANTA BAGHSINGH	DEBIDUTTA MOHAPATRA	MOHANA /124 /2025	AOD20220004576C202600059
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/18725/2026	GOPAL POLASI	AMULYA RATNA PANDA	NANDAPUR /30 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/18726/2026	PITABAS PAIK	MANORANJAN PADHY	B.SINGHPUR /136 /2022	AOD20220003086C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/18727/2026	SUKADEB MONDAL	NIHAR RANJAN SAHOO	ATHAMALLIK /283 /2025	AOD20230001141C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/18728/2026	MD SAHABAJ @ FUKUNI	KULDEEP MOHANTY	PLANTSITE /1089 /2024	AOD20240000012C202600192
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/18729/2026	ABDULLA KHAN	AJIT KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/18731/2026	PRAKASH CHANDRA MAHARANA @ PRAKASH CHANDRA MAHARANA	PRAKASH CHANDRA MAHARANA	TIKABALI /116 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/18733/2026	SAROJ MEHER	PRANAB KUMAR SAMANTRAY	PADAMPUR /125 /2026	
		VS	VS	()	

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35	D-BLAPL/18737/2026	STATE OF ODISHA DIPANKAR MALI @ DASARATHA VS	SHYAM MANOHAR VS	// KALIMELA /43 /2024 ()	
36	D-BLAPL/18740/2026	STATE OF ODISHA ANANTA KANAR VS	RAMESH CHANDRA MAHARANA VS	// ANGUL TOWN /438 /2026 ()	
37	D-BLAPL/18741/2026	STATE OF ODISHA ASHIM KUMAR DAS VS	SURYA KANTA PRADHAN VS	// / /0 ()	
38	D-BLAPL/18742/2026	STATE OF ODISHA NIKHIL NAYAK VS	BISWARANJAN MAHARATHA VS	// BASELI SAHI PS /272 /2025 ()	
39	D-BLAPL/18743/2026	STATE OF ODISHA RAHUL @ RAJESH @ SUJIT PRADHAN VS	SURYA KANTA PRADHAN VS	// KUNDHEIGOLA /114 /2017 ()	
40	D-BLAPL/18745/2026	STATE OF ODISHA KALIA NAIK VS	RAKESH BEHERA VS	// RASOL /9 /2022 ()	
41	D-BLAPL/18752/2026	STATE OF ODISHA BHANU @ BHANUMATI MAHANTA VS	PANCHANAN PANIGRAHI VS	// BHUBAN /162 /2026 ()	AOD2025000009C202600069
42	D-BLAPL/18753/2026	STATE OF ODISHA DILLIP KUMAR BARIK VS	SURYA NARAYAN MISHRA VS	// BALIAPANDA /133 /2026 ()	
43	D-BLAPL/18754/2026	STATE OF ODISHA YASHOBANTA NAIK @ JASOBANTA VS	ANIRUDHA DAS VS	// KALAMPUR /120 /2025 ()	
44	D-BLAPL/18755/2026	STATE OF ODISHA SANTOSH KUMAR DASH @ DAS VS	BISWARANJAN DALAI VS	// JAGANNATHA PRASAD /189 /2026 ()	AOR20220003722C202600117
45	D-BLAPL/18766/2026	STATE OF ODISHA KHIROD BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /283 /2026 () //	AOD2025000009C202600068

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46	D-BLAPL/18768/2026	SANU MOHANTY VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL TOWN /338 /2026 () //	AOR20220001247C202600042
47	D-BLAPL/18772/2026	SAUNA MURMU VS STATE OF ODISHA	DEBI PRASAD PATTNAIK VS	RAIRANGPUR TOWN /74 /2021 () //	
48	D-BLAPL/18781/2026	JOSEPH JAGARANGA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	CHANDRAPUR /54 /2025 () //	
49	D-BLAPL/18785/2026	KANHU CHARAN SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /281 /2025 () //	
50	D-BLAPL/18786/2026	RAJAT KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /345 /2025 () //	
51	D-BLAPL/18791/2026	SUMANTA MUNDA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	AINTHAPALI /47 /2026 () //	
52	D-BLAPL/18797/2026	CHHAILA PANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /263 /2026 () //	
53	D-BLAPL/18803/2026	SAMPATRAO BHANUDAS CHORUMULE VS STATE OF ODISHA	SURAJ MOHANTY VS	SALIPUR /108 /2026 () //	
54	D-BLAPL/18805/2026	SHASHANKA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //	
55	D-BLAPL/18809/2026	TRUPTIKANTA PANIGRAHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /37 /2025 () //	
56	D-BLAPL/18810/2026	MADHUSUDAN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /198 /2026 () //	
57	D-BLAPL/18811/2026	ARATI SHARMA	SUSHANTA HARICHANDAN	PLANTSITE /173 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/18813/2026	PRAKASH KHADIA	SUSHANTA HARICHANDAN	SUNDARGARH SADAR /153 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/18818/2026	APIN DAS	CHIRANJIB ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/18821/2026	SURAJ BHAGAT	BIBHUTI BHUSAN SWAIN	TALCHER TOWN /213 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/18825/2026	PARA @ PARDESHI PADHAN	PRASANTA KUMAR ROUSTRAY	BARGARH SADAR /68 /2026	AOD20240000391C202600058
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/18826/2026	JAGANNATH GOUDA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/18827/2026	BANTY PRASAD	DHIRENDRA KUMAR MOHAPATRA	BRAJARAJNAGAR /95 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/18829/2026	HIMANSHU SRIVASTAV	SK. ZAFARULLA	BELPAHAR /32 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/18831/2026	DIBESH SARAF	SAYED MUZAFFAR ALLI	BINIKA /133 /2022	AOR20220003666C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/18832/2026	SRIKANTA DHADAKA	SANGRAM KESHARI ROUT	POTTANGI /138 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/18836/2026	ANURAG RAI @ ALU	SK. ZAFARULLA	BRAJARAJNAGAR /113 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/18840/2026	JUGAL KISHORE SAHU	SATYA RANJAN MULIA	RENGALI DAM SITE /119 /2026	
		VS	VS	()	

**ORISSA HIGH COURT**

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69	D-BLAPL/18845/2026	STATE OF ODISHA ROHIT BISWAL VS	DIPANKAR ACHARYA VS	// HEMGIR /201 /2026 ()	
70	D-BLAPL/18848/2026	STATE OF ODISHA RABI @ RABINDRA MUDULI VS	JITENDRA SAMANTARAY VS	// KHURDA MODEL /400 /2022 ()	
71	D-CMAPL/27745/2026	STATE OF ODISHA BISHWAMITRA HARPAL VS	ADV. VS	// () ()	
72	D-CMAPL/27816/2026	PRINCIPAL SECRETARY, HOME DEAPRTMENT, GOVT. OF ODISHA ASHOK KUMAR MOHANTY VS	PARTHA MUKHERJI VS	// () ()	
73	D-CMP/27735/2026	SRI PITAMBAR SWAIN ANANNYA ANUSUYA NAIK VS	RANJAN KUMAR ROUT VS	// () ()	AOR20260000273C202600004
74	D-CMP/27785/2026	BHARAT PATEL SABITA KHANDELWALA VS	SUMIT KUMAR MOHANTY VS	// () ()	AOR20220003068C202600028
75	D-CMP/27848/2026	RAMAKISHAN KHANDELWALA BHIMA ROUT VS	MAHITOSH SINHA VS	// () ()	
76	D-CMP/27870/2026	BASANTI ROUT PUSHPANJALI BEHERA@SITHA VS	OM SWARUP VS	// () ()	
77	D-CMP/27961/2026	MANJUBALA BEHERA G JAMUNA VS	Subham Sharma VS	// () ()	AOD20220003503C202600042
78	D-CONTC/27711/2026	RAMESH CHANDRA BEHERA INDIRA BOSE VS	ADV VS	// () ()	AOR20220001600C202600167
79	D-CONTC/27728/2026	SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. BHARAT NAIK VS	RABINARAYAN NAYAK VS	// () ()	
		MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR			

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80	D-CONTC/27730/2026	BATAKRUSHNA BISWAL VS RABI NARAYAN ACHARYA, OAS	ADV. VS	// ()	
81	D-CONTC/27754/2026	NARENDRA NATH PANDA VS SACHIN RAMCHANDRA JADHAV, IAS	ADV. VS	// ()	
82	D-CONTC/27757/2026	BHAGYASHREE NAYAK VS SUBHA SHARMA, PRINCIPAL SECRETARY ,WATER RESOURCES DEPARTMENT, BHUBANESWAR	ANAND PRAKASH DAS VS	// ()	
83	D-CONTC/27763/2026	SUBRAT KUMAR SINGHA VS HEMAKANTA SAY, COLLECTOR CUM DISTRICT MAGISTRATE, MAYURBHANJ	BHABANI SANKAR MISHRA VS	// ()	
84	D-CONTC/27767/2026	DAMAYANTI SWAIN VS SARA HEMBRAM, TAHASILDAR, BONTH, BHADRAK	ADV. VS	// ()	
85	D-CONTC/27769/2026	SUPRAKASH DAS VS SUNIL KUMAR NAYAK,BRANCH HEAD,AXIS BANK, BALASORE BRANCH	ADV. VS	// ()	
86	D-CONTC/27776/2026	LADU KISHORE MAHAPATRA VS SHUBHAM SAXENA, IAS	ADV. VS	// ()	
87	D-CONTC/27780/2026	KULAMANI BARAL VS AUROBINDA PADHI, IAS	ADV. VS	// ()	
88	D-CONTC/27782/2026	SASMITA SUBHADARSHINI VS SACHIN RAMACHANDRA YADAV, PRINCIPAL SECRETARY AGRICULTURE AND FARMERS EMPOWER DEPTT.	ADV VS	// ()	AOR20220001328C202600075
89	D-CONTC/27783/2026	DEEPAK KUMAR PANIGRAHI VS HEMA KANTA SAY, COLLECTOR AND DISTRICT MAGISTRATE MAYURBHANJ	ADV VS	// ()	AOR20220001328C202600076
90	D-CONTC/27786/2026	RABINDRA NATH DORA VS RADHAKANTA CHHATRI, D.E.O., KALAHANDI	ADV, VS	// ()	
91	D-CONTC/27792/2026	GOURA CHANDRA JENA	ADV.	//	

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		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
92	D-CONTC/27796/2026	RANJIT KUNDU	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA		//	
93	D-CONTC/27799/2026	SADANANDA NAYAK		//	
		VS	VS	0	
		S.GIRIDHARA, BLOCK EDUCATION OFFICER, GAJAPATI		//	
94	D-CONTC/27803/2026	SUDAM CH. PANDA	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA		//	
95	D-CONTC/27806/2026	PRASANTA KUMAR SWAIN	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA		//	
96	D-CONTC/27814/2026	MALAYA RANJAN PATTNAIK	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA		//	
97	D-CONTC/27818/2026	ARBIND KUMAR SINGH	ADV.	//	
		VS	VS	0	
		BIBHUTI BHUSAN DASH ,ENGINEER IN CHIEF, WATER RESOURCES, KHURDA		//	
98	D-CONTC/27824/2026	RAMESH CHANDRA DASH	NIRANJAN PANDA	//	AOD20250000124C202600013
		VS	VS	0	
		AMRITA SAHOO, TAHASILDAR, NARASINGHPUR		//	
99	D-CONTC/27847/2026	SUSHIL KUMAR SARANGI	ADV	//	AOD20240000743C202600004
		VS	VS	0	
		SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPTT.		//	
100	D-CONTC/27854/2026	SABITA MOHANTY	ADV.	//	
		VS	VS	0	
		ANANYA DAS, I.A.S		//	
101	D-CONTC/27857/2026	NIRANJAN SWAIN	ADV.	//	
		VS	VS	0	
		PARESH CHANDRA PATRA, D.E.O., DHENKANAL		//	
102	D-CONTC/27863/2026	SARAT CHANDRA TRIPATHY	ADV.	//	
		VS	VS	0	

## ORISSA HIGH COURT

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103	D-CONTC/27878/2026	SHUBHA SARMA, IAS SAJAN KUMAR MODI VS	ADV. VS	// // ()	
104	D-CONTC/27885/2026	USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT, GOVT. OF ODISHA RAMA CHANDRA SAHOO VS	ADV. VS	// // ()	
105	D-CONTC/27889/2026	DR.ARABINDA KUMAR PADHEE, IAS MOHD.MUSTOFA ALI VS	ADV. VS	// // ()	
106	D-CONTC/27923/2026	YAMINI SARANGI, IAS SWARUP KUMAR DASH VS	ADV VS	// // ()	AOR20220001535C202600151
107	D-CONTC/27925/2026	GIRISH S.N, SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPT. B.PAPA RAO VS	ADV VS	// // ()	AOD20250000195C202600018
108	D-CONTC/27927/2026	PRAVEEN KUMAR VERMA, CHIEF EXECUTIVE OFFICER, TPWODL INDRAMANI BEHERA VS	RAMAKANTA SAHOO VS	// // ()	
109	D-CONTC/27958/2026	DR.N.THIRUMALA NAIK, COMM CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT//BHUBANESWAR SAROJINI SETHY VS	ADV. VS	// // ()	
110	D-CONTC/27965/2026	BHABANI SANKAR UDGATA, OPS SASMITA PARIDA VS	ADV. VS	// // ()	
111	D-CONTC/27968/2026	JOGESH BAHADUR KHURANIA, IPS SUJIT MOHARANA VS	ADV. VS	// // ()	
112	D-CRLA/18666/2026	DR SWATI MISHRA, OAS PITAMBER MALIK VS	MAHES DAS VS	// // ()	PATTAMUNDAI MODEL /37 /2024
113	D-CRLA/18711/2026	STATE OF ODISHA AKSHAYA @ AKSHYA KUMAR GOCHHI VS	PRASANTA KUMAR SAHOO VS	// // ()	SAHID NAGAR P.S. /216 /2014
		STATE OF ODISHA		//	

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114	D-CRLMA/18843/2026	SUMIT KUMAR DAS VS STATE OF ODISHA	ANUPAM DASH VS	BARIPADA TOWN /590 /2025 () //	
115	D-CRLMC/18685/2026	DUSMANTA BEHERA VS SANTOSH KUMAR NAYAK	RAKESH BEHERA VS	//0 () //	
116	D-CRLMC/18687/2026	ABHAYA MALLICK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NIALI /135 /2013 () //	
117	D-CRLMC/18693/2026	BHRAMARABAR PANDA @ SAROJ PANDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /424 /2025 () //	
118	D-CRLMC/18696/2026	JAGA PUJARI @ JAGANNATH PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	JHARIGAM /172 /2020 () //	
119	D-CRLMC/18721/2026	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BADABAZAR /364 /2025 () //	AOD20220004576C202600058
120	D-CRLMC/18746/2026	SOUBHAGYA MUDULI@BUNTI MUDULI VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	BARANGA /39 /2026 () //	
121	D-CRLMC/18760/2026	MANARANJAN @ MANORANJAN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	KARANJIA /86 /2018 () //	AOD20220001998C202600016
122	D-CRLMC/18776/2026	HIMANSU SEKHAR JENA VS STATE OF ODISHA	ARUP KUMAR BARIK VS	JAGATPUR /605 /2025 () //	
123	D-CRLMC/18783/2026	SAYED AHMED RAFAI VS STATE OF ODISHA	KHAN MOHMOODUL HASAN NIAMATI VS	LALBAG /107 /2026 () //	
124	D-CRLMC/18793/2026	DEBASISH@DEBASHISH PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR TOWN /522 /2025 () //	
125	D-CRLMC/18804/2026	DHRUBARAJ SUNA@YUG	SK. ZAFARULLA	JHARSUGUDA /256 /2018	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/18830/2026	MAGI @ PRAVAKAR SAHOO	JYOTIRMAYA SAHOO	BOLAGARH P.S. /135 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/18834/2026	BIJU JENA	PRAVASH CHANDRA JENA	KAMARDA /43 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/18671/2026	ASHOK KUMAR NAYAK	SATYABRATA MOHANTY (1)	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/18674/2026	BATAKRUSHNA BARIK	SATYABRATA MOHANTY (1)	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/18676/2026	GANESH CHANDRA NAYAK	BHABANI SANKAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/18680/2026	NANDA KISHORE SETHY	GOPINATH MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/18691/2026	PRAVA RANJAN MISHRA	SIDHARTH MISHRA	/ /0	
		VS	VS	()	
		SUPERINTENDENT OF POLICE		//	
133	D-CRLMP/18697/2026 CRLMP/772/2026	NIROD RANJAN PADHI @ NIRODH PADHI	KIRAN KUMAR PATEL	BHATILI /72 /2026	AOD20240000667C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/18715/2026	SURYA KUMAR MOHANTY	KALI PRASAD MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/18719/2026	RASMITA JENA	APURBA DAS	TIHIDI /222 /2025	AOR20230000183C202600002
		VS	VS	()	
		INSPECTOR IN CHARGE, TIHIDI, BHADRAK		//	
136	D-CRLMP/18778/2026	PRAKASH CHANDRA MOHAPATRA	SIBADUTTA RAMAPRASAD MISHRA	/ /0	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMP/18794/2026	STATE OF ODISHA SANJIB KUMAR PATRY VS	SHIVSANKAR MOHANTY VS	// /0 ()	
138	D-CRLMP/18799/2026	STATE OF ODISHA MANO RANJITA BEHERA VS	RESHMA BEHERA VS	// /0 ()	
139	D-CRLMP/18844/2026	STATE OF ODISHA CHAITANYA SAHU VS	PRAVASH CHANDRA JENA VS	// /0 ()	
140	D-CRLMP/18847/2026	STATE OF ODISHA SANGITA SAHU VS	PRAVASH CHANDRA JENA VS	// /0 ()	
141	D-CRLREV/18678/2026	STATE OF ODISHA ABDUL FARID KHAN VS	JNYANANANDA PANDA VS	// HINDOL /207 /2025 ()	
142	D-CRLREV/18762/2026	STATE OF ODISHA SAROJINI MALLA VS	KARUNAKAR GAYA VS	// KONARK /122 /2014 ()	
143	D-CRLREV/18787/2026	SUBASH CHANDRA SAHOO PRABHAT ROUT VS	RADHARAMAN DAS NAYAK VS	// DHARMASALA /459 /2024 ()	
144	D-EXP/27850/2026	STATE OF ODISHA DAMBARUDHAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
145	D-FAO/27719/2026	DR. ARABINDA KUMAR PADHEE MANORANJAN BALIARSINGH VS	SUDHANSHU SEKHAR PRATAP VS	// // ()	
146	D-FAO/27894/2026	STATE OF ODISHA RAMESH CHANDRA MAHAPATRA VS	SANGRAM JENA VS	// // ()	
147	D-FAO/27910/2026	STATE OF ODISHA KRUSHNA KUMARI DASH VS	SANGRAM JENA VS	// // ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-FAO/27938/2026	DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD. VS TUNA PARAMANIK	ROJINDRABALA PATI VS	// 0 //	
149	D-FAO/27944/2026	M.C. OF GRAM PANCHAYAT HIGH SCHOOL, RATAPADA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
150	D-FAO/27947/2026	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
151	D-FAO/27952/2026	ARIYA SEKHAR SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
152	D-FAO/27962/2026	M.C. OF BETOJHARANA HIGH SCHOOL, BETOJHARANA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
153	D-MACA/27717/2026	BIMALA PRADHAN VS SIMANTA MOHAPATRA	AKSHAYA KUMAR PATI VS	// 0 //	
154	D-MACA/27724/2026	PURABI MOHANTY VS TAPAS RANJAN MALLICK	KAPILA CHARAN NAYAK VS	// 0 //	
155	D-MACA/27749/2026	PRATIMA PRADHAN VS GOUTAM PYARIMOHAN	PRABASH CHANDRA PATTANAİK VS	// 0 //	
156	D-MACA/27764/2026	THE MANAGER (CLAIMS), M/S. SRIRAM GENERAL INSURANCE COMPANY LTD. VS BABATI PRADHAN	SUDHANU KUMAR VS	// 0 //	
157	D-MACA/27766/2026	MANAGER IN CHARGE, T.P.HUB, ORIENTAL INSURANCE CO. LTD. VS RAKHOI SATPATHY	PRANJAN KUMAR SATPATHY VS	// 0 //	
158	D-MACA/27935/2026	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. VS DHABALESWAR PRADHAN	SOMNATH BARNESWAR VS	// 0 //	
159	D-OTAPL/27860/2026	PRINCIPAL COMMISSIONER OF CGST AND CENTRAL EXCISE, Bhubaneswar	UDAY K. BARNESWAR	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-RPFAM/27920/2026	M/S. BILT GRAPHICS PAPER PRODUCTS (P) LTD. SUBASH CHANDRA BEHERA	MALAYA KUMAR MISHRA	//	
		VS	VS	()	
161	D-RPFAM/27963/2026	MANASWINI BEHERA FELIX EKKA	BISWAJIT NAYAK	//	
		VS	VS	()	
162	D-RSA/27954/2026	RUPARANI LAKRA ESETTY TRIPATI PATRO	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
163	D-TRP(C)/27716/2026	MONINGI SIVAJI KADAMBINI MOHAPATRA	PRIYA RANJAN SINGH	//	
		VS	VS	()	
164	D-TRP(C)/27777/2026	NARAYAN SAHOO SWETA BAIRAGI	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
165	D-TRP(C)/27877/2026	SHYAM SUNDAR BANKIA SUCHISMITA BEHERA	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600170
		VS	VS	()	
166	D-TRP(C)/27899/2026	SANJAY KUMAR SETHI K.MANISHA PATRO	SHASHI BHUSAN JENA	//	
		VS	VS	()	
167	D-TRPCRL/18748/2026	JINUGU AVINASH MANAS KUMAR DEY	PRAVAT KUMAR DAS	DHAMNAGAR /151 /2013	
		VS	VS	()	
168	D-WA/27736/2026	STATE OF ODISHA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202600203
		VS	VS	()	
169	D-WP(C)/27710/2026	KANANBALA SWAIN RITA PARICHA	SIDHARTH MALLICK	//	
		VS	VS	()	
170	D-WP(C)/27712/2026	THE NATIONAL HORTICULTURE BOARD, BHUBANESWAR MAMATA KARMI	AKSHAYA KUMAR SAHOO	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/27713/2026	STATE OF ODISHA SARBESWAR BEHURA VS ODISHA INFORMATION COMMISSION	AKHAND VS	// // 0 //	AOD20230000748C202600002
172	D-WP(C)/27714/2026 WP(C)/18857/2026	SASMITA SWAIN VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// // 0 //	
173	D-WP(C)/27715/2026	P.LEELA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //	
174	D-WP(C)/27718/2026	NIMAIN CHARAN SWAIN VS VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SUJATA JENA VS	// // 0 //	
175	D-WP(C)/27720/2026	SARASWATI PATTANAYAK VS VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SUJATA JENA VS	// // 0 //	
176	D-WP(C)/27721/2026 WP(C)/18854/2026	MANASI DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //	
177	D-WP(C)/27722/2026	KAILASH CHANDRA BISWAL VS STATE OF ODISHA	SWAPNIL ROY VS	// // 0 //	AOR20220001600C202600169
178	D-WP(C)/27723/2026	DOLAMANI BACHHA VS STATE OF ODISHA	SWAPNIL ROY VS	// // 0 //	AOR20220001600C202600168
179	D-WP(C)/27725/2026	RENU MISHRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // 0 //	
180	D-WP(C)/27726/2026	ROSNABALA MOHAPATRA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// // 0 //	
181	D-WP(C)/27727/2026	ASHIM KUMAR GHOSH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/27729/2026	RAJKISHORE PATASANI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
183	D-WP(C)/27731/2026	MUNMUN GHOSH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
184	D-WP(C)/27732/2026	ANUPAM GHOSH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
185	D-WP(C)/27733/2026	THE MANAGING COMMITTEE OF NUAPADA PRIMA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS STATE OF ODISHA	BOLANGIR 0 //	
186	D-WP(C)/27734/2026	TUSHARKANTA MOHANTY VS STATE OF ODISHA	SATYABRATA PANDA VS	// 0 //	
187	D-WP(C)/27737/2026	ABHIMANYU KHATUA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
188	D-WP(C)/27738/2026 WP(C)/18951/2026	PRAMOD KHUNTIA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //	AOR20220004309C202600032
189	D-WP(C)/27739/2026	BISWARANJAN MOHANTY VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //	
190	D-WP(C)/27740/2026	SURYAKANTA PRADHAN VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SURESH CHANDRA DASH VS	// 0 //	AOD20240000953C202600006
191	D-WP(C)/27741/2026 WP(C)/18943/2026	ASHISH NAIK VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //	
192	D-WP(C)/27742/2026 WP(C)/18882/2026	SANTOSINI BHOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
193	D-WP(C)/27743/2026	PRIYABRAT BARIK	BASUDEV BARIK	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/27744/2026	TRILOCHAN JENA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/27746/2026	ANUJA KUMAR SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/27747/2026	MNICRO LABS PRIVATE LTD.,BHUBANESWAR	GAYNENDRA KUMAR PARIDA	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER OF STATE TAX, BHUBANESWAR,		//	
197	D-WP(C)/27748/2026	MEENA PATRA	HEMANTA KUMAR MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/27750/2026	DEBADUTTA SUNDARAY	DHANANJAYA MUND	//	AOR20220001492C202600160
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/27751/2026	TANMAY MISHRA	SOURAV DAS	//	
		VS	VS	0	
		RESERVE BANK OF INDIA,HEAD OFFICER, MUMBAI		//	
200	D-WP(C)/27752/2026	DAMAYANTI PADHIARI	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/27753/2026	SHARAN KUMAR	SAMSHAPTAK KAR	//	
		VS	VS	0	
		GENERAL MANAGER, HUMAN RESOURCES DEPARTMENT, CANARA BANK, BUBANESWAR//		//	
202	D-WP(C)/27755/2026	CHITRASEN PRADHAN	PRIYA RANJAN SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/27756/2026	LAXMIPRIYA BHUYAN	DILLIP KUMAR MOHANTY	//	
	WP(C)/18876/2026	VS	VS	0	
		NAVODAYA VIDYALAYA SAMITI, UTTAR PRADESH		//	
204	D-WP(C)/27758/2026	MANORANJAN CHAND	DHANANJAYA MUND	//	AOR20220001492C202600161
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/27759/2026	STATE OF ODISHA BIJESH KUMAR SAHOO VS	SOURAV DAS VS	// // 0	
206	D-WP(C)/27760/2026	STATE OF ODISHA THE JAGANNATH TEMPLE COMMITTEE, BAYANGA VS	RAM CHANDRA GHADEI VS	// // 0	
207	D-WP(C)/27761/2026	STATE OF ODISHA NIRANJAN DASH VS	TUSHAR KANTA NAYAK VS	// // 0	
208	D-WP(C)/27762/2026	STATE OF ODISHA SUDHANSHU RANJAN AICH VS	TUSHAR KANTA NAYAK VS	// // 0	
209	D-WP(C)/27765/2026	STATE OF ODISHA SUDHAKAR BEHERA VS	ASHWINI KUMAR DAS VS	// // 0	
210	D-WP(C)/27768/2026	UTKARSH SMALL FINANCIAL BANK LTD., UTTAR PRADESH SABITRI JHARA VS	RABINDRA KUMAR PRUSTY VS	// // 0	
211	D-WP(C)/27770/2026	STATE OF ODISHA MANJU BALA MISHRA VS	SARADA DASH VS	// // 0	
212	D-WP(C)/27771/2026	TATA CAPITAL LTD, ANGUL RASHMI RANJAN DASH VS	NIRMAL RANJAN ROUTRAY VS	// // 0	AOD20240000714C202600012
213	D-WP(C)/27772/2026	UNION OF INDIA AJIT KUMAR MOHANTY VS	GYANESWAR SATPATHY VS	// // 0	
214	D-WP(C)/27773/2026	COLLECTOR CUM D.M, MAYURBHANJ CHANDAN BINDHANI VS	SAGARIKA SAHOO VS	// // 0	
215	D-WP(C)/27774/2026	STATE OF ODISHA RUNABALA CHHOTRAY VS	PRAGYAN PARAMITA MOHANTY VS	// // 0	
		EXECUTIVE ENGINEER, PURI		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/27775/2026	PRAKASH CHANDRA SAHU VS STATE OF ODISHA	BHUBANESWAR DASH VS	// () //	
217	D-WP(C)/27778/2026	DEBENDRA NATH BEHERA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// () //	
218	D-WP(C)/27779/2026	CHHABITA DAS VS DEPUTY COMMISSIONER OF CT AND GST	CHITRASEN PARIDA VS	// () //	AOD20240000796C202600020
219	D-WP(C)/27781/2026	SANGRAM VS BRANCH MANAGER, PUNJAB NATIONAL BANK, ANGUL	BRAJA MOHAN SARANGI VS	// () //	
220	D-WP(C)/27784/2026	RABI NARAYAN DAS VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// () //	
221	D-WP(C)/27787/2026	HIMANSHU NAYAK VS STATE OF ODISHA	BISHNU CHARAN SAHU VS	// () //	
222	D-WP(C)/27788/2026	BIRAJA KINKAR MOHAPATRA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// () //	
223	D-WP(C)/27789/2026	PRADEEP KUMAR SAHU VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202600066
224	D-WP(C)/27790/2026	ANTARYAMI RANA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// () //	AOR20230000065C202600016
225	D-WP(C)/27791/2026	GOINDA ORAM VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //	
226	D-WP(C)/27793/2026	MANASI PATRA VS STATE OF ODISHA	SAIBRATA RATH VS	// () //	
227	D-WP(C)/27794/2026	INTEGRATED DEVELOPMENT TRUST, BOLANGIR	PRATYASISH MOHANTY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/27795/2026	ABHINAYA SAHOO	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/27797/2026	SHANTANU KUMAR BEHERA	DEEPAK KUMAR PANI	//	AOR20220001490C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/27798/2026	GANESH KUMAR RAJU	KISHORE KUMAR MISHRA	//	AOD20250000498C202600051
		VS	VS	()	
		UNION OF INDIA		//	
231	D-WP(C)/27800/2026	HADIBANDHU PUTY	DEEPAK KUMAR PANI	//	AOR20220001490C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/27801/2026	SHYAMALI SINGH	BIKASH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/27802/2026	DR.A. GOURISHANKAR PATRUDU	DIBYAJYOTI NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/27804/2026	MANASWINEE ACHARYA	BIKASH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/27805/2026	DHABALESWAR MEHER	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/27807/2026	KAILASH CHANDRA BEHERA	BIKASH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/27808/2026	JYOTI PRAKASH ROUT	SANJAY KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/27809/2026	NIRMAL KUMAR ROUT	BIKASH MISHRA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/27810/2026	STATE OF ODISHA JYOTI PRAKASH ROUT VS	SANJAY KUMAR PATRA VS	// // 0	
240	D-WP(C)/27811/2026	STATE OF ODISHA SANTAMANIKA MOHANTY VS	BIKASH MISHRA VS	// // 0	
241	D-WP(C)/27812/2026	STATE OF ODISHA SUBASH CHANDRA PARIDA VS	BIKASH MISHRA VS	// // 0	
242	D-WP(C)/27813/2026	STATE OF ODISHA AJIT KUMAR BARIK VS	MANOJA KUMAR KHUNTIA VS	// // 0	
243	D-WP(C)/27815/2026	STATE OF ODISHA DEEPAK RANJAN OJHA VS	BIKASH MISHRA VS	// // 0	
244	D-WP(C)/27817/2026	STATE OF ODISHA TRUPTIMAYEE PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // 0	
245	D-WP(C)/27819/2026	STATE OF ODISHA SUBASH CHANDRA PATTANAYAK VS	ALOK KUMAR MOHANTY VS	// // 0	
246	D-WP(C)/27820/2026	STATE OF ODISHA ASHOK KUMAR PATTANAIAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
247	D-WP(C)/27821/2026	STATE OF ODISHA SANKARSAN SATAPATHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
248	D-WP(C)/27822/2026	STATE OF ODISHA RADHAKRUSHNA BEHERA VS	AKSHAYA KUMAR PANDEY VS	// // 0	
249	D-WP(C)/27823/2026	STATE OF ODISHA PRAVATI SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/27825/2026	ARAKHITA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
251	D-WP(C)/27826/2026	SUKANTA CHANDRA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
252	D-WP(C)/27827/2026	PRAMOD KUMAR BHANJDEO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
253	D-WP(C)/27828/2026	BHAGABAN JHANKAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
254	D-WP(C)/27829/2026	TARANI SEN KISAN VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //	
255	D-WP(C)/27830/2026	SWAPNA MOHANTY VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
256	D-WP(C)/27831/2026	BANAMALI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
257	D-WP(C)/27832/2026	MANGALA PRASANNA NAYAK VS CHIEF COMMISSIONER, CT AND GST ODISHA, CUTTACK	ITISHREE TRIPATHY VS	// 0 //	
258	D-WP(C)/27833/2026	TUKUN KHAN VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //	
259	D-WP(C)/27834/2026	SHANTANU KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //	AOR20220001490C202600017
260	D-WP(C)/27835/2026	PRABHATI DEHURI VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //	
261	D-WP(C)/27836/2026	BALARAM BAGH	ARUNA NAYAK	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/27837/2026	MAMATA SWAIN	GOPAL PRASAD LAL	//	AOR20220002350C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/27838/2026	MINATI JENA	DHANESWAR BEHERA	//	AOD20240000276C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/27839/2026	JYOSHNARANI BARIK	NIRANJAN PANDA	//	AOD20250000124C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/27840/2026	PURNA CHANDRA PATRA	SUKANTA KUMAR DALAI	//	AOD20240000306C202600109
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/27841/2026	MANARANJAN JENA	DHANESWAR BEHERA	//	AOD20240000276C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/27842/2026	SOMANATH SINGHA	DHANESWAR BEHERA	//	AOD20240000276C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/27843/2026	ANJANI MANJARI HOTA	SANDHYARANI PANI	//	AOR20230000010C202600101
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/27844/2026	DEBARAJ JENA	SANDHYARANI PANI	//	AOR20230000010C202600100
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/27845/2026	HEMANTA DALAPATI	AGASTI KANUNGO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/27846/2026	SITAKANTA PRADHAN	PRAFULLA KUMAR RATH	//	AOR20220003697C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/27849/2026	MUDILI MAHESH	AGASTI KANUNGO	//	
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :23/06/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
273	D-WP(C)/27851/2026	UNION OF INDIA ABHINAB DAS VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	// // 0 //	
274	D-WP(C)/27852/2026	SANGEETA AGARWAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
275	D-WP(C)/27853/2026	BINOD NAYAK VS THE GOVT OF ORISSA, BHUBANESWAR	RITA SINGH VS	// 0 //	
276	D-WP(C)/27855/2026	ASHOK KUMAR PARIDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
277	D-WP(C)/27856/2026	GOPAL CHANDRA ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
278	D-WP(C)/27858/2026	THOMAS BADRA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //	
279	D-WP(C)/27859/2026	PRAVAT KUMAR MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
280	D-WP(C)/27861/2026	KRUSHNA CHANDRA DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
281	D-WP(C)/27862/2026	BHAKTA BACHALA BEHERA VS ODISHA LEGISLATIVE ASSEMBLY, BHUBANESWAR	MADHUMITA PANDA VS	// 0 //	
282	D-WP(C)/27864/2026	DIBAKAR PARIDA VS EXECUTIVE ENGINEER IN CHIEF, CENTRAL ZONE, BHUBANESWAR	ARUNA NAYAK VS	// 0 //	
283	D-WP(C)/27865/2026	BIGHNESWAR PADHIHARI VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/27866/2026	RAMESH CHANDRA RAY VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
285	D-WP(C)/27867/2026	GYANA RANJAN MOHANTY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
286	D-WP(C)/27868/2026	PADMANAV BEHERA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
287	D-WP(C)/27869/2026	SANKAR SARKAR VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
288	D-WP(C)/27871/2026	NAKA @ N. PRABHU KUMAR VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
289	D-WP(C)/27872/2026	PURNA CHANDRA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
290	D-WP(C)/27873/2026	BANK OF INDIA, MAHANADI VIHAR BRANCH, CUTTACK VS PRADIPTA KUMAR ROUT	SIK DUTTA RAMAPRASAD MISHRA VS	// 0 //	
291	D-WP(C)/27874/2026	MIRZA UMAR BAIG VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
292	D-WP(C)/27875/2026	SALIK GOUD VS PRINCIPAL SECY TO GOVT OF ODISHA, BHUBANESWAR	RABINDRA KUMAR PATNAIK VS	// 0 //	
293	D-WP(C)/27876/2026	LIJA ROUTRA @ LIJA ROUSTRAY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
294	D-WP(C)/27879/2026	MANORANJAN NAYAK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
295	D-WP(C)/27880/2026	PRASANTA DAS @ PRASANTA KUMAR DAS	ARJUNA CHARANA BEHERA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/27881/2026	M/S.KAPIL RABI NARAYAN DAS, GANJAM	PADMALAYA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/27882/2026	BIJAY KUMAR DAS	PRAVAT KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/27883/2026	M/S. MAHALAXMI BHANDAR, GANJAM	PADMALAYA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/27884/2026	PRAHALLAD NANDA	VIVEKANANDA JENA	//	
		VS	VS	0	
		MANJULATA PANDA		//	
300	D-WP(C)/27886/2026	KHAIRUN NISHA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/27887/2026	SUBODH KUMAR PATI	PRATIK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/27888/2026	UDAYA SUNDAR SWAIN	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/27890/2026	BICHITRA PARIDA	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/27891/2026	MALATI MOHANTA	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/27892/2026	SOUMYA MOHANTY	SURYAKANTA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/27893/2026	DRAUPADI CHANDAN	NIRANJAN LENKA	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/27895/2026	STATE OF ODISHA MRUTUNJOY MOHANTA VS	KUNAL KUMAR SWAIN VS	// // ()	
308	D-WP(C)/27896/2026	STATE OF ODISHA JANARDAN PARIDA VS	BIREN SANKAR TRIPATHY VS	// // ()	
309	D-WP(C)/27897/2026	STATE OF ODISHA BANASHREE NAYAK VS	NIHAL RATH VS	// // ()	
310	D-WP(C)/27898/2026	STATE OF ODISHA KHANTAPADA SERVICE COOPERATIVE SOCIETY LTD. VS	ANSHUMAN DAS VS	// // ()	
311	D-WP(C)/27900/2026	STATE OF ODISHA M/S PABITRA MOHAN NAYAK VS	SIDHANT DWIBEDI VS	// // ()	AOR20220001213C202600012
312	D-WP(C)/27901/2026	STATE OF ODISHA DHARMENDRA BACHELI VS	PRABHAKAR SABAT VS	// // ()	AOD20260000172C202600066
313	D-WP(C)/27902/2026	STATE OF ODISHA DR.NAMITA MOHANTY VS	NIHAL RATH VS	// // ()	
314	D-WP(C)/27903/2026	STATE OF ODISHA ASHOK KUMAR DAS VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202600096
315	D-WP(C)/27904/2026	STATE OF ODISHA M/S.REBATI MOTORS, BOUNSALUNDI, GANJAM VS	ANSHUMAN DAS VS	// // ()	
316	D-WP(C)/27905/2026	REGIONAL OFFICE, HERO MOTOCROP LTD.,CUTTACK SUBHENDU KUMAR SAHU VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202600097
317	D-WP(C)/27906/2026	STATE OF ODISHA SUBHENDU KUMAR SAHU VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202600098
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/27907/2026	KAJAL MALLIK VS STATE OF ODISHA	NIHAL RATH VS	// ()	
319	D-WP(C)/27908/2026	ANNAPURNA MOHANTY VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// ()	AOR20220001535C202600150
320	D-WP(C)/27909/2026	RAMACHANDRA PATTANAIAK VS STATE OF ODISHA	BHARAT JALLI VS	// ()	AOD20250001069C202600020
321	D-WP(C)/27911/2026	KAUPADA PRIMARY AGRICULTURAL COOPERATIVE SOCIETY LTD. VS STATE OF ODISHA	ANSHUMAN DAS VS	// ()	
322	D-WP(C)/27912/2026	DR.SMITARANI DASH VS STATE OF ODISHA	NIHAL RATH VS	// ()	
323	D-WP(C)/27913/2026	SHEKHAR CHANDRA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// ()	AOR20220001487C202600090
324	D-WP(C)/27914/2026	TAMANNA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// ()	AOR20220001487C202600091
325	D-WP(C)/27915/2026	DANDASUNI DAS VS KUSUM KUMARI BEHERA	Ashok Kumar Pradhan VS	// ()	AOR20220001590C202600003
326	D-WP(C)/27916/2026	ASHOK KUMAR SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// ()	
327	D-WP(C)/27917/2026	BIRAM CHARAN MURMU VS STATE OF ODISHA	SIDHARTHA DAS VS	// ()	
328	D-WP(C)/27918/2026	DROPATI RANA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// ()	
329	D-WP(C)/27919/2026	PRABHATI KUMARI PATRA	LAXMIKANTA MOHANTY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/27921/2026	BINORI COLLEGE AND SCHOOL OF NURSING, BALASORE	DEBBIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/27922/2026	AMIT KUMAR SETHY	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	
		BANK OF BARODA, MUMBAI		//	
332	D-WP(C)/27924/2026	AKSHAYA KUMAR MOHANTY	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/27926/2026	RAGHUNATH BHOI	MANAS RANJAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/27928/2026	SANGRAM KESHARI SWAIN	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/27929/2026	NRUSINGH CHARAN BARIK	MANAS RANJAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/27930/2026	NIRMALA MOHANTY	BRAJA KISHORE PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/27931/2026	ANTARYAMI MALIK	GOURI MOHAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/27932/2026	KARPURA BEHERA	BRAJA KISHORE PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/27933/2026	SANDHYARANI ROUT	BRAJA KISHORE PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/27934/2026	PRADIP KUMAR JENA	ASIT KUMAR CHOUDHURY	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/27936/2026	CHIEF MANAGER CUM AUTHRISED OFFICER MADAN MOHAN SAHU VS STATE OF ODISHA	UNION BANK OF INDIA, BHUBANESWAR JAJATI KESHARI KHUNTIA VS STATE OF ODISHA	// // 0 //	
342	D-WP(C)/27937/2026	ADITYA PRASAD RATH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS STATE OF ODISHA	// 0 //	
343	D-WP(C)/27939/2026	SURENDRA ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS STATE OF ODISHA	// 0 //	
344	D-WP(C)/27940/2026	HIMADRI TANAYA LENKA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS STATE OF ODISHA	// 0 //	
345	D-WP(C)/27941/2026	JASMITA PATEL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS STATE OF ODISHA	// 0 //	
346	D-WP(C)/27942/2026	HI-TECH SCHOOL AND COLLEGE OF NURSING, BHUBANESWAR VS STATE OF ODISHA	SURENDR K R ROUT VS STATE OF ODISHA	// 0 //	
347	D-WP(C)/27943/2026	RAJANI KANTA PADHY VS STATE OF ODISHA	SANKAR PRAASAD PANI VS STATE OF ODISHA	// 0 //	
348	D-WP(C)/27945/2026	JOGENDRANATH DANDSENA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS STATE OF ODISHA	// 0 //	
349	D-WP(C)/27946/2026	RAJU MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS STATE OF ODISHA	// 0 //	
350	D-WP(C)/27948/2026	PRAVAT KUMAR SETHI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS STATE OF ODISHA	// 0 //	
351	D-WP(C)/27949/2026	AJAY MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS STATE OF ODISHA	// 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :23/06/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-WP(C)/27950/2026	SADANANDA NAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
353	D-WP(C)/27951/2026	KALPANA MOHANTY VS CHIEF MANAGER CUM AUTHRISED OFFICER, BANK OF INDIA, KHORDHA	AJIT KUMAR MOHANTY VS	// 0 //	
354	D-WP(C)/27953/2026	PIHU MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
355	D-WP(C)/27955/2026	BALARAM MUNDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
356	D-WP(C)/27956/2026	M/S UTKAL TRANSFORMERS, GANJAM VS M/S TATA POWER SOUTHERN ODISHA DISTRIBUTION LIMITED TPSODL, GANJAM	GOURI MOHAN RATH VS	// 0 //	
357	D-WP(C)/27957/2026	ANUSUYA MEHER VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
358	D-WP(C)/27959/2026	SIBU KANUNGO VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //	
359	D-WP(C)/27960/2026	SUDHA MUNDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
360	D-WP(C)/27964/2026	DIGAMBAR SAHU VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
361	D-WP(C)/27966/2026	AJAY MUNDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
362	D-WP(C)/27967/2026	SUNIL KUMAR MUNDA VS STATE OF ODISHA	ABHAYA KHANDELWAL VS	// 0 //	
363	D-WP(C)/27969/2026	NAMITA MUNDA	ABHAYA KHANDELWAL	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/27970/2026	RAGHUNATH HANSDA	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/27971/2026	LISA MUNDA	ABHAYA KHANDELWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/18662/2026	SANJAYA MALLIK	AKSHAYA KUMAR SAHOO	BALICHANDRAPUR /104 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/18664/2026	JAGANNATH JENA	RAJENDRA NARAYAN ROUT	BHANDARIPOKHARI /14 /2026	AOR20220001558C202600131
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/18667/2026	BAPUNI @ SUNEET JENA	PRIYA RANJAN SINGH	KANTABANIA PS /106 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/18669/2026	GADADHAR MALLIK	DEEPAK KU SAHOO	MARSHAGHAI /243 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/18670/2026	INFORMANT'S FATHER-IN-LAW	JAGANNATH KAMILA	BRAMHA BARADA /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/18673/2026	INFORMANT'S HUSBAND	JAGANNATH KAMILA	BRAMHA BARADA /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/18679/2026	RAMA BEHERA	PANCHANAN PANIGRAHI	CHHENDIPADA /288 /2026	AOD2025000009C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/18682/2026	KAMAL LOCHAN DEHURY	SATYA RANJAN MULIA	CHHENDIPADA /225 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/18684/2026	BUDHIRAM MALIK	MD. GOLAM MADANI	DHUSURI /254 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/18686/2026	STATE OF ODISHA PAHALI DAS @ PAHALI CHARAN DAS VS	MD. GOLAM MADANI VS	// DHUSURI /252 /2026 ()	
376	D-ABLAPL/18690/2026	STATE OF ODISHA ARJUN @ ARJUNA BEHERA VS	PRINCE PATNAIK VS	// PURI SADAR /336 /2026 ()	
377	D-ABLAPL/18699/2026	STATE OF ODISHA BANTY @ RAJIBA TANDI VS	JAGABANDHU SAHU VS	// BARGARH /235 /2026 ()	AOR20220001487C202600089
378	D-ABLAPL/18700/2026	STATE OF ODISHA D. NARASINGHA REDDY VS	SANJIT MISHRA VS	// SEA BEACH /47 /2020 ()	
379	D-ABLAPL/18703/2026	STATE OF ODISHA SAHANA WAJ KHAN @ SAHANWAJ KHAN VS	SANDEEP RAJ PANDA VS	// PATKURA /81 /2026 ()	
380	D-ABLAPL/18706/2026	STATE OF ODISHA JASOBANTA @ JYOSABANTA PRADHAN @ HODA VS	PRAKASH CHANDRA DASH VS	// PATTAMUNDAI RURAL PS /346 /2026 ()	
381	D-ABLAPL/18708/2026	STATE OF ODISHA RAGHU KODAMASINGH @ RAGHUNATH VS	AKSHAYA KUMAR SUBUDHI VS	// DELANGA /120 /2026 ()	
382	D-ABLAPL/18709/2026	STATE OF ODISHA MD. JABIR @ JABIR MOHAMMED @ BABU MISTRI VS	AKSHAYA KUMAR SUBUDHI VS	// PIPLI /140 /2022 ()	
383	D-ABLAPL/18712/2026	STATE OF ODISHA SARAT KUMAR DASH VS	AKSHAYA KUMAR SUBUDHI VS	// //0 ()	
384	D-ABLAPL/18714/2026	STATE OF ODISHA AUROBINDO NAYAK VS	KSHIROD KUMAR SWAIN VS	// //0 ()	
385	D-ABLAPL/18717/2026	STATE OF ODISHA GOPAL KRISHNA SWAIN VS	MANAS KUMAR CHAND VS	// //0 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :23/06/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-ABLAPL/18730/2026	HARISCHANDRA GUDU @ ENDO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /51 /2025 () //	
387	D-ABLAPL/18732/2026	SK. ISLAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /324 /2026 () //	
388	D-ABLAPL/18734/2026	KALIA @ KRUSHNA CHANDRA JALLI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BALUGAON P.S. /12 /2021 () //	
389	D-ABLAPL/18735/2026	SARASWATI SAHU VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	KUAKHIA /458 /2020 () //	
390	D-ABLAPL/18736/2026	PRAVAKAR BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	PURUSHOTTAMPUR /240 /2025 () //	
391	D-ABLAPL/18738/2026	CHANDAN KUMAR ROUT VS STATE OF ODISHA	BIBHUDUTTA BISWAL VS	BIDANASI /179 /2026 () //	
392	D-ABLAPL/18739/2026	MANOJ KUMAR MAHATO VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BHATILI /119 /2026 () //	
393	D-ABLAPL/18744/2026	SIBASANKAR PANDA @ SIBUNA VS STATE OF ODISHA	SARAT KUMAR JENA VS	PARADEEP LOCK /208 /2026 () //	
394	D-ABLAPL/18747/2026	KESAB KHILLAR VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	SUKINDA /90 /2026 () //	
395	D-ABLAPL/18749/2026	AGNESH KHEDIA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BOLANI /89 /2026 () //	
396	D-ABLAPL/18750/2026	BIDYADHAR MALLICK VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	BASUDEVPUR /292 /2026 () //	
397	D-ABLAPL/18751/2026	PRASANTA KUMAR SWAIN	SURENDRA KUMAR BISWAL	DHARMASALA /24 /2026	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/18756/2026	DILLIP KUMAR PUROHIT	ABHILASH MISHRA	SONEPUR /286 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/18757/2026	PARI @ PRAVATI SAMANTRAY	SURYA NARAYAN MISHRA	JODAPADAR /115 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/18758/2026	ARJUN NAIK	ABHILASH MISHRA	SONEPUR /198 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/18759/2026	BULURAJ BEHERA	SANGRAM JENA	CHANDRABHAGA MARINE /24 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/18761/2026	DILLIP KUMAR PUROHIT	ABHILASH MISHRA	SONEPUR /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/18763/2026	SAMBIT JENA @ CHIKUNA	KABIRAJ PRADHAN	JAGATPUR /380 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/18764/2026	SURI SAHOO @ GURI SAHOO	DEBASISH PATNAIK	BYREE /159 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/18765/2026	SMRUTIRANJAN SAHOO	KABIRAJ PRADHAN	RAJKANIKA /284 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/18767/2026	SANTOSH KUMAR SAHOO	DEBASISH PATNAIK	BYREE /159 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/18769/2026	BADAL @ SAROJ NAIK	CHIRANJIB ROUT	COLLIERY /234 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/18770/2026	TANAY KUMAR NANDI	BIBHUTI BHUSAN MISHRA	ROURKELA VIGILANCE /14 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/18771/2026	STATE OF ODISHA HIMANSHU SAHU @ SAHOO VS	CHIRANJIB ROUT VS	// RENGALI DAM SITE /119 /2026 ()	
410	D-ABLAPL/18773/2026	STATE OF ODISHA AYUSHMAN @ OM SANYASI VS	ABHISHEK PRADHAN VS	// RAJGANGPUR /549 /2024 ()	
411	D-ABLAPL/18774/2026	STATE OF ODISHA DIPU NAIK @ DEEPAK NAIK VS	PANCHANAN PANIGRAHI VS	// PARJANG /338 /2026 ()	AOR20250000001C202600021
412	D-ABLAPL/18775/2026	STATE OF ODISHA TANMAYA NAYAK VS	SOUBHAGYA SWAIN VS	// BASUDEVPUR /299 /2026 ()	AOR20220001296C202600090
413	D-ABLAPL/18777/2026	STATE OF ODISHA ANUPAMA SAHOO VS	PRADEEP KUMAR KHUNTIA VS	// MANGALA BAG /64 /2026 ()	
414	D-ABLAPL/18779/2026	STATE OF ODISHA NIKITA PARIDA VS	PRATIK DASH VS	// ANANTPUR /138 /2026 ()	
415	D-ABLAPL/18780/2026	STATE OF ODISHA DILLIP KUMAR BISWAL VS	GOPINATH MISHRA VS	// SORO /449 /2026 ()	
416	D-ABLAPL/18782/2026	STATE OF ODISHA NESAR HOSSAIN KHAN VS	PRATIK DASH VS	// PURUNABAZAR /165 /2026 ()	
417	D-ABLAPL/18784/2026	STATE OF ODISHA AYUSHMAN @ OM SANYASI VS	ABHISHEK PRADHAN VS	// RAJGANGPUR /550 /2024 ()	
418	D-ABLAPL/18788/2026	STATE OF ODISHA MANORANJAN MOHANTY VS	SUSANTA KUMAR TRIPATHY VS	// / /0 ()	
419	D-ABLAPL/18789/2026	STATE OF ODISHA TITAN NAYAK VS	ARIJEET MISHRA VS	// BARAMBA /186 /2024 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/18790/2026	SURYAKANTA ROUT VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /192 /2026 () //	
421	D-ABLAPL/18792/2026	SUNIL KUMAR NAYAK @ SUNIL NAHAK @ SULTANSUJIT KUMAR PATTNAIK VS STATE OF ODISHA	VS	K.NUAGAON /264 /2025 () //	
422	D-ABLAPL/18795/2026	ANCHAL @ AMULYA BISHI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	AINTHAPALI /150 /2026 () //	
423	D-ABLAPL/18796/2026	SUNIL KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /249 /2026 () //	
424	D-ABLAPL/18798/2026	CHAPALA DASH VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	HINDOL /181 /2026 () //	
425	D-ABLAPL/18800/2026	MANAS MALLICK VS STATE OF ODISHA	GAJENDRANATH ROUT VS	KUJANGA /147 /2026 () //	AOR20220004106C202600064
426	D-ABLAPL/18801/2026	LIPUN @ SATYAJIT SAHOO VS STATE OF ODISHA	MANORANJAN DAS VS	MOTANGA /193 /2026 () //	AOR20220000053C202600048
427	D-ABLAPL/18802/2026	HEMANT DEY @ HEMANTA KUMAR DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /31 /2025 () //	
428	D-ABLAPL/18806/2026	NIRMAL KUMAR SAHOO @ NIRMAL SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DHARMASALA /250 /2026 () //	
429	D-ABLAPL/18807/2026	TULASI @ RANJITA JENA VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	BASUDEVPUR /326 /2026 () //	
430	D-ABLAPL/18808/2026	SK. AMRESH BUX VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /142 /2026 () //	
431	D-ABLAPL/18812/2026	BALARAM MUKHI	PRAVASH CHANDRA JENA	JALESWAR /466 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/18814/2026	STATE OF ODISHA BIKASH PRADHAN	MITU KUMAR BISWAL	BANAPUR P.S. /216 /2026	AOD20240000430C202600038
		VS	VS	()	
433	D-ABLAPL/18815/2026	STATE OF ODISHA GANGA PATRA	LAMBODOR ACHARI	K.NUAGAON /110 /2026	AOR20220001311C202600055
		VS	VS	()	
434	D-ABLAPL/18816/2026	STATE OF ODISHA TAHASIL DEEPA @ TAHASIL DEEP	SK. ZAFARULLA	KANTAMAL /149 /2026	
		VS	VS	()	
435	D-ABLAPL/18817/2026	STATE OF ODISHA SAHAJUDDIN KHAN	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /142 /2026	
		VS	VS	()	
436	D-ABLAPL/18819/2026	STATE OF ODISHA TURANTA DALAPATI @ CHINGA @ TURANTA DALA	AMITAV TRIPATHY	K.NUAGAON /270 /2025	
		VS	VS	()	
437	D-ABLAPL/18820/2026	STATE OF ODISHA KARTIKESWAR ROUT @ BUNTY	KULDEEP MOHANTY	LAXMISAGAR P.S. /443 /2026	AOD20240000012C202600193
		VS	VS	()	
438	D-ABLAPL/18822/2026	STATE OF ODISHA GHATA @ SUKANTA ROUT	AMLAN SHAKTI PAUL	JAKHAPURA /108 /2026	
		VS	VS	()	
439	D-ABLAPL/18823/2026	STATE OF ODISHA GOURAV PITHADIA	PARTHA SARATHI DAS	KEONJHAR TOWN /572 /2026	AOD20240000364C202600161
		VS	VS	()	
440	D-ABLAPL/18824/2026	STATE OF ODISHA SAMBHU @ SOURAV MALLIK	PRASANTA KUMAR ROUSTRAY	BARGARH /293 /2026	AOD20240000391C202600059
		VS	VS	()	
441	D-ABLAPL/18828/2026	STATE OF ODISHA MANARANJAN PANDA @ BABAN PANDA	MD. GOLAM MADANI	/ /0	
		VS	VS	()	
442	D-ABLAPL/18833/2026	UNION OF INDIA DEBA PRASAD PRADHAN	JYOTIRMAYA SAHOO	NIRAKARPUR /202 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/18835/2026	STATE OF ODISHA TUKU @ SK. GAYASUDDIN VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /208 /2026 ()	
444	D-ABLAPL/18837/2026	STATE OF ODISHA TUKU @ SK. GAYASUDDIN VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /203 /2026 ()	
445	D-ABLAPL/18838/2026	STATE OF ODISHA TUKU @ SK. GAYASUDDIN VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /201 /2026 ()	
446	D-ABLAPL/18839/2026	STATE OF ODISHA KRUPASINDHU SENAPATI VS	KRUSHNA CHANDRA RATH VS	// NAIKANI-DIHI /171 /2026 ()	
447	D-ABLAPL/18841/2026	STATE OF ODISHA TUKU @ SK. GAYASUDDIN VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /216 /2026 ()	
448	D-ABLAPL/18842/2026	STATE OF ODISHA RAJENDRA KUMAR SAHOO @ RAJENDRA SAHOO VS	SUDHANSU SEKHAR DASH VS	// KUJANGA /154 /2026 ()	
449	D-ABLAPL/18846/2026	STATE OF ODISHA MANASH BHOL @ MANAS BHOL VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /252 /2026 ()	
450	D-ABLAPL/18849/2026	STATE OF ODISHA MANOJ KUMAR JENA @ NIPU JENA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /332 /2026 ()	
451	D-ABLAPL/18850/2026	STATE OF ODISHA ARATI BARIK VS	CHITTA RANJAN PATNAIK VS	// KHANTAPADA /242 /2026 ()	
452	D-ABLAPL/18851/2026	STATE OF ODISHA PARASHURAM PRADHAN VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /157 /2026 ()	
453	D-ABLAPL/18852/2026	STATE OF ODISHA KAILASH CHANDRA NAYAK @ KAILASH NAYAK VS	SANKAR PRAASAD PANI VS	// SUKINDA /87 /2026 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

FILING REPORT AS ON :23/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/18853/2026	PURNA CHANDRA MUDULI VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	RANPUR /179 /2026 () //	
455	D-ABLAPL/18854/2026	NUTHURI BEHERA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	PURUNABAZAR /156 /2026 () //	
456	D-ABLAPL/18855/2026	SANDHYARANI DAS VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /34 /2026 () //	
457	D-ABLAPL/18856/2026	JAYADEVA MOHAPATRA @ JAYADEV MOHAPATRASATYABRATA DASH VS STATE OF ODISHA	VS	BADAGODA P.S. /417 /2026 () //	
458	D-ABLAPL/18857/2026	BISWAJIT MOHANTY VS STATE OF ODISHA	BIBHUNANDAN NAYAK VS	DHARMASALA /248 /2026 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :23/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OTAPL/27860/2026 OTAPL/ /	PRINCIPAL COMMISSIONER OF CGST AND MP	CHITRA KHOSE, BHABHANE SWAR	29/2026
2	D-TRPCL/18748/2026 TRPCL/ /	MANAS KUMAR DEY MP	PRAVAT KUMAR DAS	45/2026
3	D-CRLLP/14629/2025 CRLLP/37/2025	MUDRA LTD., MAHARASHTRA MP		50/2026
4	D-SA/59/1991 SA/59/1991	PONCHA MP	M/S.P.MOHANTY	125/2026
5	D-SA/59/1991 SA/59/1991	PONCHA MP	M/S.P.MOHANTY	126/2026
6	D-SA/59/1991 SA/59/1991	PONCHA MP	M/S.P.MOHANTY	127/2026
7	D-SA/59/1991 SA/59/1991	PONCHA MP	M/S.P.MOHANTY	128/2026
8	D-JCRLA/38709/2024 JCRLA/206/2024	BELALASEN PRADHAN MP	BIBHUTI RANJAN MOHANTY, BIKRAM KESHARI RAJ	146/2026
9	D-CMAPL/27745/2026 CMAPL/ /	BISHWAMITRA HARPAL MP	ADV.	156/2026
10	D-CMAPL/27816/2026 CMAPL/ /	ASHOK KUMAR MOHANTY MP	PARTHA MUKHERJI	157/2026
11	D-CRLMP/18691/2026 CRLMP/ /	PRAVA RANJAN MISHRA MP	SIDHARTH MISHRA	160/2026
12	D-TRP(C)/27716/2026 TRP(C)/ /	KADAMBINI MOHAPATRA MP	PRIYA RANJAN SINGH	204/2026
13	D-TRP(C)/27777/2026 TRP(C)/ /	SWETA BAIRAGI MP	DIPTI RANJAN BHOKTA	205/2026
14	D-TRP(C)/27899/2026 TRP(C)/ /	K.MANISHA PATRO MP	SHASHI BHUSAN JENA	206/2026
15	D-TRP(C)/27877/2026 TRP(C)/ /	SUCHISMITA BEHERA MP	ACHYUTANANDA PATTANAIAK	207/2026
16	D-RPFAM/128/2020 RPFAM/128/2020	SIMANCHAL CHOUDHURY MP	ASHOK DAS	251/2026
17	D-RPFAM/27920/2026 RPFAM/ /	SUBASH CHANDRA BEHERA MP	MALAYA KUMAR MISHRA	252/2026
18	D-RPFAM/27963/2026 RPFAM/ /	FELIX EKKA MP	BISWAJIT NAYAK	253/2026
19	D-CONTC/595/2026 CONTC/386/2026	NIHARIKA PANDA MP		390/2026
20	D-CONTC/598/2026 CONTC/387/2026	RAMA KRUSHNA PATRA MP		391/2026
21	D-CONTC/10451/2026 CONTC/1724/2026	MAMATA MISHRA @ MOHAPATRA MP		392/2026
22	D-CONTC/36841/2024 CONTC/6562/2024	BISHNU CHARAN BEHERA MP		393/2026
23	D-CONTC/37754/2025 CONTC/4429/2025	SANATAN NAYAK MP		394/2026
24	D-CONTC/10519/2026 CONTC/1848/2026	SURESH CHANDRA BEHERA MP	SANDHYARANI PANI	395/2026
25	D-BLAPL/12101/2026 BLAPL/4174/2026	SANJAY SHARMA MP	SARBESWAR SAHOO	477/2026
26	D-BLAPL/11922/2026	PRATAP KUMAR ROUT	AMIT KUMAR PATRA	

	BLAPL/3999/2026	MP		478/2026
27	D-CRLREV/9845/2026	PRAVANJAN BEURA	SUJATA JENA, (SR.ADV.)	
	CRLREV/325/2026	MP		694/2026
28	D-CRLREV/9850/2026	PRAVANJAN BEURA	SUJATA JENA, (SR.ADV.)	
	CRLREV/257/2026	MP		695/2026
29	D-CRLREV/11652/2026	UCHHAB CHARAN BARIK@UCHHAB BARIK	KUNUGRAHA NARAYAN SAMANTRAY	
	CRLREV/360/2026	MP		696/2026
30	D-CRLREV/18678/2026	ABDUL FARID KHAN	JNYANANANDA PANDA	
	CRLREV/ /	MP		697/2026
31	D-CRLREV/18638/2026	HEMANTA DALAL	ANJAN KUMAR BISWAL	
	CRLREV/ /	MP		698/2026
32	D-CRLREV/18638/2026	HEMANTA DALAL	ANJAN KUMAR BISWAL	
	CRLREV/ /	MP		699/2026
33	D-CRLREV/13800/2026	BANDHINI TIRKEY	TAPAN KUMAR MISHRA	
	CRLREV/395/2026	MP		700/2026
34	D-CRLREV/12820/2026	BISWAMITRA SUNA	SAILABALA JENA	
	CRLREV/364/2026	MP		701/2026
35	D-CRLREV/18762/2026	SAROJINI MALLA	KARUNAKAR GAYA	
	CRLREV/ /	MP		702/2026
36	D-CRLREV/18787/2026	PRABHAT ROUT	RADHARAMAN DAS NAYAK	
	CRLREV/ /	MP		703/2026
37	D-CRLREV/18787/2026	PRABHAT ROUT	RADHARAMAN DAS NAYAK	
	CRLREV/ /	MP		704/2026
38	D-RSA/281/2016	DASARATHI SAHU	MR.RABINDRA KU.SAHOO	
	RSA/281/2016	MP		924/2026
39	D-RSA/27688/2026	GANDARAM BEHERA	PRASHANTA KUMAR NAYAK	
	RSA/ /	MP		925/2026
40	D-RSA/27688/2026	GANDARAM BEHERA	PRASHANTA KUMAR NAYAK	
	RSA/ /	MP		926/2026
41	D-RSA/27688/2026	GANDARAM BEHERA	PRASHANTA KUMAR NAYAK	
	RSA/ /	MP		927/2026
42	D-RSA/27688/2026	GANDARAM BEHERA	PRASHANTA KUMAR NAYAK	
	RSA/ /	MP		928/2026
43	D-RSA/258/2003	RAMA CH. PATRA	M/S.ANAND CH. SWAIN	
	RSA/258/2003	MP		929/2026
44	D-RSA/48/2020	HRUSHIKESH BHOI	M/S.	
	RSA/48/2020	MP		930/2026
45	D-RSA/25454/2026	BAIDYANATH BEHERA	CHITTA RANJAN PATTNAIK	
	RSA/ /	MP		931/2026
46	D-RSA/21489/2025	DIBYA PADHAN	MAHESWAR MOHANTY	
	RSA/270/2025	MP		932/2026
47	D-RSA/47/2019	PRADYUMNA KU.PRADHAN	M/S.A.P.BOSE	
	RSA/47/2019	MP		933/2026
48	D-RSA/47/2019	PRADYUMNA KU.PRADHAN	M/S.A.P.BOSE	
	RSA/47/2019	MP		934/2026
49	D-RSA/47/2019	PRADYUMNA KU.PRADHAN	M/S.A.P.BOSE	
	RSA/47/2019	MP		935/2026
50	D-RSA/47/2019	PRADYUMNA KU.PRADHAN	M/S.A.P.BOSE	
	RSA/47/2019	MP		936/2026
51	D-RSA/47/2019	PRADYUMNA KU.PRADHAN	M/S.A.P.BOSE	
	RSA/47/2019	MP		937/2026
52	D-RSA/47/2019	PRADYUMNA KU.PRADHAN	M/S.A.P.BOSE	
	RSA/47/2019	MP		938/2026
53	D-RSA/19971/2026	KANAKLATA MOHAPATRA	MANOJ KUMAR PANDA	
	RSA/242/2026	MP		939/2026
54	D-RSA/432/2003	MATU BHOI	M/S. D.P.DHAL	
	RSA/432/2003	MP		940/2026
55	D-RSA/27954/2026	ESETTY TRIPATI PATRO	SOURAV SUMAN BHUYAN	
	RSA/ /	MP		941/2026
56	D-FAO/27719/2026	MANORANJAN BALIARSINGH	SUDHANSHU SEKHAR PRATAP	
	FAO/ /	MP		975/2026
57	D-FAO/27256/2026	THE BRANCH MANAGER, THE NEW INDIAN ASSURANCE CO. LTD.	ASSURANCE CO. LTD.	
	FAO/ /	MP		976/2026

58	D-FAO/4379/2026 FAO/52/2026	PRAMILA SWAIN MP		977/2026
59	D-FAO/20947/2026 FAO/613/2026	JAGANNATH PATTNAIK MP		978/2026
60	D-FAO/27894/2026 FAO/ /	RAMESH CHANDRA MAHAPATRA MP	SANGRAM JENA	979/2026
61	D-FAO/27910/2026 FAO/ /	KRUSHNA KUMARI DASH MP	SANGRAM JENA	980/2026
62	D-FAO/27938/2026 FAO/ /	DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD MP	SUBHANKAR PADI	981/2026
63	D-FAO/27944/2026 FAO/ /	M.C. OF GRAM PANCHAYAT HIGH SCHOOL, BETAJHARANA MP	MAHENDRA KUMAR SAHOO	982/2026
64	D-FAO/27947/2026 FAO/ /	SANTOSH KUMAR PARIDA MP	MAHENDRA KUMAR SAHOO	983/2026
65	D-FAO/27952/2026 FAO/ /	ARIYA SEKHAR SAHU MP	MAHENDRA KUMAR SAHOO	984/2026
66	D-FAO/27962/2026 FAO/ /	M.C. OF BETOJHARANA HIGH SCHOOL, BETAJHARANA MP	MAHENDRA KUMAR SAHOO	985/2026
67	D-ABLAPL/10827/2026 ABLAPL/4406/2026	MANGULI @ KALAKAR JENA MP		1040/2026
68	D-ABLAPL/14192/2026 ABLAPL/5484/2026	SOURAV RANJAN TARAI MP		1041/2026
69	D-ABLAPL/14188/2026 ABLAPL/5550/2026	PRAKASH CHANDRA SAMAL MP		1042/2026
70	D-ABLAPL/13242/2026 ABLAPL/5235/2026	SARASWATI SAHU MP		1043/2026
71	D-ABLAPL/5861/2026 ABLAPL/2558/2026	HARSH MAHRAUR MP		1044/2026
72	D-ABLAPL/10020/2022 ABLAPL/10020/2022	SANJIT BEHERA MP	RAKESH BEHERA	1045/2026
73	D-ABLAPL/13655/2026 ABLAPL/5676/2026	AJAYA @ KUNA BEHERA MP		1046/2026
74	D-ABLAPL/10672/2026 ABLAPL/4770/2026	SUJIT @ SAKIT NAYAK MP		1047/2026
75	D-ABLAPL/10751/2026 ABLAPL/4394/2026	BISHAL @ BISAL BEHERA MP		1048/2026
76	D-ABLAPL/13056/2026 ABLAPL/5913/2026	AKHAYA PATRA @ AKSHYA KUMAR PATRA MP		1049/2026
77	D-ABLAPL/11612/2026 ABLAPL/5104/2026	BAGA @ GOLEKHA SETHI @ GOLAK SETHI MP		1050/2026
78	D-ABLAPL/13106/2026 ABLAPL/5184/2026	BIBEK ROUT MP		1051/2026
79	D-ABLAPL/14093/2026 ABLAPL/5527/2026	MAHAMMAD SARAFARAJ @ PAPLU KHAN MP		1052/2026
80	D-ABLAPL/15714/2026 ABLAPL/6351/2026	RANJIT DALAI MP		1053/2026
81	D-ABLAPL/5225/2026 ABLAPL/2274/2026	SANURJYA GOUDA MP		1054/2026
82	D-ABLAPL/12107/2026 ABLAPL/6072/2026	M/S. SAHU TRADERS, SONEPUR MP	CHITTA RANJAN PATTNAIK	1055/2026
83	D-ABLAPL/10251/2022 ABLAPL/10251/2022	SWAYAM PRAKASH DASH MP		1056/2026
84	D-CMP/52642/2024 CMP/33/2025	MAMATA MISHRA MP		1127/2026
85	D-CMP/22177/2026 CMP/ /	SATYABHAMA ROUT MP	RABINDRANATH PRUSTY	1128/2026
86	D-CMP/37830/2024 CMP/984/2024	MANU JANI MP		1129/2026
87	D-CMP/27735/2026 CMP/ /	ANANNYA ANUSUYA NAIK MP	RANJAN KUMAR ROUT	1130/2026
88	D-CMP/30356/2025 CMP/1135/2025	M/S. MAA SARALA DISTRIBUTORS, JAGATPUR MP	SUBHANKAR DAS	1131/2026
89	D-CMP/27848/2026	BHIMA ROUT	MAHITOSH SINHA	

	CMP/ /	MP		1132/2026
90	D-CMP/11695/2026	AKHARI BHOI	SAMIR KUMAR MISHRA, (SR.ADV.)	
	CMP/495/2026	MP		1133/2026
91	D-CMP/27785/2026	SABITA KHANDELWALA	SUMIT KUMAR MOHANTY	
	CMP/ /	MP		1134/2026
92	D-CMP/14473/2026	BUDHI RAULA	SWARUP KUMAR PATNAIK	
	CMP/606/2026	MP		1135/2026
93	D-MACA/27717/2026	BIMALA PRADHAN	AKHSHAYA KUMAR PATI	
	MACA/ /	MP		1403/2026
94	D-MACA/27717/2026	BIMALA PRADHAN	AKHSHAYA KUMAR PATI	
	MACA/ /	MP		1404/2026
95	D-MACA/27724/2026	PURABI MOHANTY	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1405/2026
96	D-MACA/27749/2026	PRATIMA PRADHAN	PRABASH CHANDRA PATTANAIAK	
	MACA/ /	MP		1406/2026
97	D-MACA/27764/2026	THE MANAGER (CLAIMS), M/S. SRIRAM GENERAL INSURANCE COMPANY LTD.		1407/2026
	MACA/ /	MP		
98	D-MACA/27766/2026	MANAGER IN CHARGE, T.P.HUB, ORIENTAL INSURANCE CO.LTD., SAMBALPUR		1408/2026
	MACA/ /	MP		
99	D-MACA/27766/2026	MANAGER IN CHARGE, T.P.HUB, ORIENTAL INSURANCE CO.LTD., SAMBALPUR		1409/2026
	MACA/ /	MP		
100	D-MACA/27453/2026	MANAGER (T.P.HUB), M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK		1410/2026
	MACA/ /	MP		
101	D-MACA/27453/2026	MANAGER (T.P.HUB), M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK		1411/2026
	MACA/ /	MP		
102	D-MACA/27453/2026	MANAGER (T.P.HUB), M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK		1412/2026
	MACA/ /	MP		
103	D-MACA/27460/2026	S.B.I. GENERAL INSURANCE CO.LTD., BBSR.P.DUTTA		1413/2026
	MACA/ /	MP		
104	D-MACA/27516/2026	D.M., LEGAL, TATA AIG GENERAL INSURANCE CO.LTD., BBSR		1414/2026
	MACA/ /	MP		
105	D-MACA/27449/2026	MANAGER(T.P.HUB), M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK		1415/2026
	MACA/ /	MP		
106	D-MACA/24775/2026	THE MANAGER (LEGAL) T.P. HUBS, ORIENTAL CHINDANURANCE COMPANY LIMITED		1416/2026
	MACA/ /	MP		
107	D-MACA/24775/2026	THE MANAGER (LEGAL) T.P. HUBS, ORIENTAL CHINDANURANCE COMPANY LIMITED		1417/2026
	MACA/ /	MP		
108	D-MACA/24775/2026	THE MANAGER (LEGAL) T.P. HUBS, ORIENTAL CHINDANURANCE COMPANY LIMITED		1418/2026
	MACA/ /	MP		
109	D-MACA/27534/2026	S.BHANU REDDY	BHARAT JALLI	
	MACA/ /	MP		1419/2026
110	D-MACA/27534/2026	S.BHANU REDDY	BHARAT JALLI	
	MACA/ /	MP		1420/2026
111	D-MACA/24555/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD., BBSR		1421/2026
	MACA/ /	MP		
112	D-MACA/27935/2026	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BHUBANESWAR		1422/2026
	MACA/ /	MP		
113	D-CRLMC/15078/2026	DASARATHI DASH	PRAFULLA KUMAR NAYAK	
	CRLMC/1732/2026	MP		1551/2026
114	D-CRLMC/18685/2026	DUSMANTA BEHERA	RAKESH BEHERA	
	CRLMC/ /	MP		1552/2026
115	D-CRLMC/13421/2026	MAHESWAR KANDHAPAN		1553/2026
	CRLMC/1553/2026	MP		
116	D-CRLMC/17271/2026	PRADIP GURU		1554/2026
	CRLMC/1892/2026	MP		
117	D-CRLMC/18605/2026	SILESH BALIARSINGH	BIJAYA KUMAR PARIDA 2	
	CRLMC/ /	MP		1555/2026
118	D-CRLMC/18605/2026	SILESH BALIARSINGH	BIJAYA KUMAR PARIDA 2	
	CRLMC/ /	MP		1556/2026
119	D-CRLMC/15950/2026	SRIDHAR DAS		1557/2026
	CRLMC/1921/2026	MP		
120	D-CRLMC/22640/2025	SUBASH CHANDRA PANDA		1558/2026
	CRLMC/2866/2025	MP		

121	D-CRLMC/14483/2026 CRLMC/1738/2026	SHARAT KUMAR SAHU MP	HARIPAD MOHANTY	1559/2026
122	D-CRLMC/15107/2026 CRLMC/1712/2026	BINOD KUMAR PADHY MP	SURAJ MOHANTY	1560/2026
123	D-CRLMC/18760/2026 CRLMC/ /	MANARANJAN @ MANORANJAN PRADHAN MP	ANJAYA KUMAR PARIDA 2	1561/2026
124	D-CRLMC/18834/2026 CRLMC/ /	BIJU JENA MP	PRAVASH CHANDRA JENA	1562/2026
125	D-CRLA/39038/2025 CRLA/71/2026	PRAKASH MALLIK MP	ASHOK KUMAR BEHERA	1564/2026
126	D-CRLA/18666/2026 CRLA/ /	PITAMBER MALIK MP	MAHES DAS	1565/2026
127	D-CRLA/18666/2026 CRLA/ /	PITAMBER MALIK MP	MAHES DAS	1566/2026
128	D-CRLA/18666/2026 CRLA/ /	PITAMBER MALIK MP	MAHES DAS	1567/2026
129	D-CRLA/5218/2025 CRLA/249/2025	PANKAJ@RUKMAN BISHI MP	DEVASHIS PANDA	1568/2026
130	D-CRLA/35766/2024 CRLA/1272/2024	GIRIDHARI MAJHI MP	NITYANANDA MOHAPATRA	1569/2026
131	D-CRLA/18711/2026 CRLA/ /	AKSHAYA @ AKSHYA KUMAR GOCHHI MP	PRASANTA KUMAR SAHOO	1570/2026
132	D-CRLA/18711/2026 CRLA/ /	AKSHAYA @ AKSHYA KUMAR GOCHHI MP	PRASANTA KUMAR SAHOO	1571/2026
133	D-CRLA/18607/2026 CRLA/ /	PARITOSH BANKA MP	JAGABANDHU SAHU	1572/2026
134	D-CRLA/286/2020 CRLA/286/2020	PITABAS SAHU MP	M/S.BIDESHI KUMAR GHADEL,D.P.K.BHUYAN,DEBIDUTTA MOHAPATRA	1573/2026
135	D-CRLA/18607/2026 CRLA/ /	PARITOSH BANKA MP	JAGABANDHU SAHU	1573/2026
136	D-CRLA/1345/2025 CRLA/114/2025	HEMANTA BEHERA MP	PRATYUSHA NAIDU	1574/2026
137	D-WA/515/2022 WA/515/2022	STATE ODISHA MP	RABI NARAYAN MISHRA, AGA	2100/2026
138	D-WA/41485/2024 WA/2652/2024	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	2101/2026
139	D-WA/20706/2026 WA/ /	SANTANU KUMAR SAHOO MP	ADYASIDHI MISHRA	2102/2026
140	D-WA/21749/2026 WA/760/2026	PRABHAT KUMAR MALLIK MP	ADYASIDHI MISHRA	2103/2026
141	D-WA/20664/2026 WA/711/2026	PRABHAT KUMAR MALLIK MP	ADYASIDHI MISHRA	2104/2026
142	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2105/2026
143	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2106/2026
144	D-WA/27736/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2107/2026
145	D-WA/27736/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2108/2026
146	D-WA/47009/2025 WA/1789/2025	PUNANANDA SETHY MP	DR. BINODA KUMAR MISHRA	2109/2026
147	D-WP(C)/27539/2026 WP(C)/ /	NIKHIL KUMAR JENA MP	SADASIVA PATRA (1)	11562/2026
148	D-WP(C)/27626/2026 WP(C)/ /	B. B. DURGAMADHAB RAI SAMANTA MP	MANAS RANJAN BAUG	11563/2026
149	D-WP(C)/17802/2026 WP(C)/13483/2026	PRIYANKA MALLICK MP	MANORANJAN MUDULI	11564/2026
150	D-WP(C)/27714/2026 WP(C)/18857/2026	SASMITA SWAIN MP	AMBIKA PRASAD RAY	11565/2026
151	D-WP(C)/27715/2026 WP(C)/ /	P.LEELA MP	BIRAJA PRASANNA DAS	11566/2026
152	D-WP(C)/27682/2026	HEMANTA KUMAR BEHERA	SOUBHAGYA SWAIN	

	WP(C)/ /	MP		11567/2026
153	D-WP(C)/26011/2026 WP(C)/17929/2026	JAGANNATH PATSANI MP	SUJATA JENA	11568/2026
154	D-WP(C)/27721/2026 WP(C)/18854/2026	MANASI DASH MP	KRISHNA CHANDRA SAHU	11569/2026
155	D-WP(C)/23843/2026 WP(C)/16669/2026	BHARAT SANCHAR NIGAM LIMITED, NEW DELHI MP	DEBENDU JENA	11570/2026
156	D-WP(C)/24524/2026 WP(C)/17158/2026	M/S.ORISSA SPONGE IRON AND STEEL LTD. MP	SUBHANKAR MISHRA	11571/2026
157	D-WP(C)/27726/2026 WP(C)/ /	ROSNABALA MOHAPATRA MP	PRADIPTA KISHORE BHUYAN	11572/2026
158	D-WP(C)/27733/2026 WP(C)/ /	THE MANAGING COMMITTEE OF NUAPADA MP	BAHIMRISAHU AGRICULTURAL CO-OPERATIVE SOCIETY LTD, BOLAN	11573/2026
159	D-WP(C)/27739/2026 WP(C)/ /	BISWARANJAN MOHANTY MP	RANJAN KUMAR NAYAK	11574/2026
160	D-WP(C)/27741/2026 WP(C)/18943/2026	ASHISH NAIK MP	DINESH KUMAR PANDA	11575/2026
161	D-WP(C)/27738/2026 WP(C)/18951/2026	PRAMOD KHUNTIA MP	SAMAPIKA MISHRA	11576/2026
162	D-WP(C)/11074/2026 WP(C)/11021/2026	RAMESH CHANDRA PANDA MP	RAMESH CHANDRA PANDA ( IN PERSON)	11577/2026
163	D-WP(C)/27740/2026 WP(C)/ /	SURYAKANTA PRADHAN MP	SURESH CHANDRA DASH	11578/2026
164	D-WP(C)/27455/2026 WP(C)/ /	ANIL KUMAR MISHRA MP	PRANAB KUMAR GHOSE	11579/2026
165	D-WP(C)/27567/2026 WP(C)/18868/2026	PYARIMOHAN ROUTRAY MP	PRANAB KUMAR GHOSE	11580/2026
166	D-WP(C)/27567/2026 WP(C)/18868/2026	PYARIMOHAN ROUTRAY MP	PRANAB KUMAR GHOSE	11581/2026
167	D-WP(C)/27752/2026 WP(C)/ /	DAMAYANTI PADHIARI MP	BANSHIDHAR SATAPATHY	11582/2026
168	D-WP(C)/27753/2026 WP(C)/ /	SHARAN KUMAR MP	SAMSHAPTAK KAR	11583/2026
169	D-WP(C)/27750/2026 WP(C)/ /	DEBADUTTA SUNDARAY MP	DHANANJAYA MUND	11584/2026
170	D-WP(C)/27755/2026 WP(C)/ /	CHITRASEN PRADHAN MP	PRIYA RANJAN SAHOO	11585/2026
171	D-WP(C)/27756/2026 WP(C)/18876/2026	LAXMIPRIYA BHUYAN MP	DILLIP KUMAR MOHANTY	11586/2026
172	D-WP(C)/27742/2026 WP(C)/18882/2026	SANTOSINI BHOI MP	KRISHNA CHANDRA SAHU	11587/2026
173	D-WP(C)/36420/2022 WP(C)/36420/2022	MOOKHTAR BEGAM MP	ABINASH ROUTRAY	11588/2026
174	D-WP(C)/27768/2026 WP(C)/ /	SABITRI JHARA MP	RABINDRA KUMAR PRUSTY	11589/2026
175	D-WP(C)/6966/2026 WP(C)/5806/2026	BHARAT CHANDRA JENA MP		11590/2026
176	D-WP(C)/27770/2026 WP(C)/ /	MANJU BALA MISHRA MP	SARADA DASH	11591/2026
177	D-WP(C)/27772/2026 WP(C)/ /	AJIT KUMAR MOHANTY MP	PRAGYAN PARAMITA MOHANTY	11592/2026
178	D-WP(C)/27773/2026 WP(C)/ /	CHANDAN BINDHANI MP	SAGARIKA SAHOO	11593/2026
179	D-WP(C)/27497/2026 WP(C)/ /	M/S.AJANTHA EARTH MOVERS, JAJPUR MP	CHINNAPPAN BOSCO	11594/2026
180	D-WP(C)/34390/2025 WP(C)/24368/2025	TARAKANTA NANDA MP		11595/2026
181	D-WP(C)/34390/2025 WP(C)/24368/2025	TARAKANTA NANDA MP	DIPALI MOHAPATRA	11596/2026
182	D-WP(C)/27778/2026 WP(C)/ /	DEBENDRA NATH BEHERA MP	DR. JITENDRA KUMAR LENKA	11597/2026
183	D-WP(C)/27787/2026 WP(C)/ /	HIMANSHU NAYAK MP	BISHNU CHARAN SAHU	11598/2026

184	D-WP(C)/24929/2026 WP(C)/17190/2026	JUBULA KUMAR JETHY @ JETHI MP	SUKANTA KUMAR DALAI	11599/2026
185	D-WP(C)/20708/2026 WP(C)/15181/2026	RAKESH KUMAR SENAPATI MP		11600/2026
186	D-WP(C)/27791/2026 WP(C)/ /	GOINDA ORAM MP	ALOK KUMAR PANDA	11601/2026
187	D-WP(C)/27789/2026 WP(C)/ /	PRADEEP KUMAR SAHU MP	KANANBALA ROY CHOUDHURY	11602/2026
188	D-WP(C)/27793/2026 WP(C)/ /	MANASI PATRA MP	SAIBRATA RATH	11603/2026
189	D-WP(C)/27795/2026 WP(C)/ /	ABHINAYA SAHOO MP	SAIBRATA RATH	11604/2026
190	D-WP(C)/25152/2026 WP(C)/17364/2026	SURENDRANATH SAHOO MP	ACHYUTANANDA PATTANAIK	11605/2026
191	D-WP(C)/54013/2024 WP(C)/33284/2024	SURESH KUMAR PUJAHARI MP	KUNAL KUMAR SWAIN	11606/2026
192	D-WP(C)/20533/2026 WP(C)/14142/2026	PRAMOD RANJAN SINGH MP	KUNAL KUMAR SWAIN	11607/2026
193	D-WP(C)/27797/2026 WP(C)/ /	SHANTANU KUMAR BEHERA MP	DEEPAK KUMAR PANI	11608/2026
194	D-WP(C)/20533/2026 WP(C)/14142/2026	PRAMOD RANJAN SINGH MP	KUNAL KUMAR SWAIN	11609/2026
195	D-WP(C)/27798/2026 WP(C)/ /	GANESH KUMAR RAJU MP	KISHORE KUMAR MISHRA	11610/2026
196	D-WP(C)/24341/2025 WP(C)/17052/2025	JAGANNATH SWAIN MP	M/S. JANMEJAYA KATIKIA	11611/2026
197	D-WP(C)/27831/2026 WP(C)/ /	BANAMALI SAHOO MP	PRASANTA KUMAR SATAPATHY	11612/2026
198	D-WP(C)/27832/2026 WP(C)/ /	MANGALA PRASANNA NAYAK MP	ITISHREE TRIPATHY	11613/2026
199	D-WP(C)/10921/2026 WP(C)/8373/2026	SUVENDU DAS MP	AMIT PRASAD BOSE	11614/2026
200	D-WP(C)/27845/2026 WP(C)/ /	HEMANTA DALAPATI MP	AGASTI KANUNGO	11615/2026
201	D-WP(C)/27800/2026 WP(C)/ /	HADIBANDHU PUTY MP	DEEPAK KUMAR PANI	11616/2026
202	D-WP(C)/27851/2026 WP(C)/ /	ABHINAB DAS MP	SIDHARTH SANKAR MOHAPATRA	11617/2026
203	D-WP(C)/27834/2026 WP(C)/ /	SHANTANU KUMAR BEHERA MP	DEEPAK KUMAR PANI	11618/2026
204	D-WP(C)/6523/2026 WP(C)/5085/2026	SUJATA MOHAPATRA MP	SAMEER KUMAR DAS	11619/2026
205	D-WP(C)/27837/2026 WP(C)/ /	MAMATA SWAIN MP	GOPAL PRASAD LAL	11620/2026
206	D-WP(C)/8492/2026 WP(C)/10838/2026	INOCENCIO PRADHAN MP		11621/2026
207	D-WP(C)/10771/2026 WP(C)/8000/2026	BHABANI SHANKAR MISHRA MP	SANGRAM JENA	11622/2026
208	D-WP(C)/27867/2026 WP(C)/ /	GYANA RANJAN MOHANTY MP	ALOK KUMAR PANDA	11623/2026
209	D-WP(C)/25701/2026 WP(C)/18014/2026	CHITTARANJAN MOHANTY MP	CHITTARANJAN MOHANTY (In Person)	11624/2026
210	D-WP(C)/27840/2026 WP(C)/ /	PURNA CHANDRA PATRA MP	SUKANTA KUMAR DALAI	11625/2026
211	D-WP(C)/27872/2026 WP(C)/ /	PURNA CHANDRA BEHERA MP	ARJUNA CHARANA BEHERA	11626/2026
212	D-WP(C)/21617/2026 WP(C)/15093/2026	RAJAT RASHMI SAMAL MP	PRABHU PRASAD MOHANTY	11627/2026
213	D-WP(C)/27875/2026 WP(C)/ /	SALIK GOUD MP	RABINDRA KUMAR PATNAIK	11628/2026
214	D-WP(C)/27876/2026 WP(C)/ /	LIJA ROUtra @ LIJA ROUTrAY MP	ARJUNA CHARANA BEHERA	11629/2026
215	D-WP(C)/27880/2026	PRASANTA DAS @ PRASANTA KUMAR DAS	ARJUNA CHARANA BEHERA	

	WP(C)/ /	MP		11630/2026
216	D-WP(C)/27881/2026 WP(C)/ /	M/S.KAPIL RABI NARAYAN DAS, GANJAMPADMALAYA MOHAPATRA MP		11631/2026
217	D-WP(C)/22881/2026 WP(C)/16524/2026	DIPAK KUMAR SAHOO MP	SARAT CHANDRA DASH	11632/2026
218	D-WP(C)/27883/2026 WP(C)/ /	M/S. MAHALAXMI BHANDAR, GANJAMPADMALAYA MOHAPATRA MP		11633/2026
219	D-WP(C)/27884/2026 WP(C)/ /	PRAHALLAD NANDA MP	VIVEKANANDA JENA	11634/2026
220	D-WP(C)/2092/2003 WP(C)/2092/2003	SOMANATH MISHRA MP		11635/2026
221	D-WP(C)/27887/2026 WP(C)/ /	SUBODH KUMAR PATI MP	PRATIK DASH	11636/2026
222	D-WP(C)/27893/2026 WP(C)/ /	DRAUPADI CHANDAN MP	NIRANJAN LENKA	11637/2026
223	D-WP(C)/27895/2026 WP(C)/ /	MRUTUNJOY MOHANTA MP	KUNAL KUMAR SWAIN	11638/2026
224	D-WP(C)/27898/2026 WP(C)/ /	KHANTAPADA SERVICE COOPERATIVE SOCIETY LTD., BALSORE MP		11639/2026
225	D-WP(C)/27904/2026 WP(C)/ /	M/S.REBATHI MOTORS, BOUNSALUNDI, GANJAMPADMALAYA MOHAPATRA MP		11640/2026
226	D-WP(C)/27911/2026 WP(C)/ /	KAUPADA PRIMARY AGRICULTURAL COOPERATIVE SOCIETY LTD., KENDRAPARA MP		11641/2026
227	D-WP(C)/25433/2026 WP(C)/ /	ANANTA MOHARANA MP	CHITTA RANJAN PATTNAIK	11642/2026
228	D-WP(C)/15263/2026 WP(C)/11550/2026	PADMABATI MOHANTY MP		11643/2026
229	D-WP(C)/27901/2026 WP(C)/ /	DHARMENDRA BACHELI MP	PRABHAKAR SABAT	11644/2026
230	D-WP(C)/27926/2026 WP(C)/ /	RAGHUNATH BHOI MP	MANAS RANJAN PRADHAN	11645/2026
231	D-WP(C)/27929/2026 WP(C)/ /	NRUSINGH CHARAN BARIK MP	MANAS RANJAN PRADHAN	11646/2026
232	D-WP(C)/1929/2026 WP(C)/2592/2026	DR BHAGABAT NAYAK MP	DURGESH NARAYAN RATH	11647/2026
233	D-WP(C)/27930/2026 WP(C)/ /	NIRMALA MOHANTY MP	BRAJA KISHORE PANDA	11648/2026
234	D-WP(C)/27932/2026 WP(C)/ /	KARPURA BEHERA MP	BRAJA KISHORE PANDA	11649/2026
235	D-WP(C)/27933/2026 WP(C)/ /	SANDHYARANI ROUT MP	BRAJA KISHORE PANDA	11650/2026
236	D-WP(C)/27934/2026 WP(C)/ /	PRADIP KUMAR JENA MP	ASIT KUMAR CHOUDHURY	11651/2026
237	D-WP(C)/27936/2026 WP(C)/ /	MADAN MOHAN SAHU MP	JAJATI KESHARI KHUNTIA	11652/2026
238	D-WP(C)/27940/2026 WP(C)/ /	HIMADRI TANAYA LENKA MP	AJAYA KUMAR MOHARANA	11653/2026
239	D-WP(C)/27945/2026 WP(C)/ /	JOGENDRANATH DANDSENA MP	DEEPAK RANJAN SUNDARAY	11654/2026
240	D-WP(C)/27948/2026 WP(C)/ /	PRAVAT KUMAR SETHI MP	DEEPAK RANJAN SUNDARAY	11655/2026
241	D-WP(C)/27951/2026 WP(C)/ /	KALPANA MOHANTY MP	AJIT KUMAR MOHANTY	11656/2026
242	D-WP(C)/27951/2026 WP(C)/ /	KALPANA MOHANTY MP	AJIT KUMAR MOHANTY	11657/2026
243	D-WP(C)/27959/2026 WP(C)/ /	SIBU KANUNGO MP	SOUMYA RANJAN MOHANTY	11658/2026
244	D-WP(C)/27964/2026 WP(C)/ /	DIGAMBAR SAHU MP	RANJAN KUMAR NAYAK	11659/2026
245	D-WP(C)/27970/2026 WP(C)/ /	RAGHUNATH HANSDA MP	GYANA RANJAN SETHI	11660/2026